

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.804/94

New Delhi this the 9th Day of February, 1995.

Hon'ble Sh. N.V. Krishnan, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. S. Kannan,
S/o Sh. Solai Pillai
2. P.D. Sharma,
S/o Sh. N.D.S. Acharya
3. M.Ponmudi
S/o Sh.P.Munia Muthu
4. A.K. Ghosh,
S/o SH. Ashit Kumar Ghosh
5. Arun Kumar,
S/o Sh. Baldev
6. Sanjiv Sharma,
S/o Sh. R.P. Sharma
7. K.P. Singh,
S/o Sh. Ram Saran

...Applicants

(By Advocate Sh. B.S. Maine)

Versus

1. The Secretary, Ministry of
Information & Broadcasting,
Shastri Bhawan,
New Delhi.
2. The Director General,
All India Radio,
Parliament Street,
New Delhi.
3. The Director General,
Doordarshan,
Doordarshan Bhawan,
New Delhi.

...Respondents

(By Advocate Sh. P.H. Ramchandani)

ORDER(Oral)
Hon'ble Mr. N.V. Krishnan:-

When this matter came up today, the learned
counsel for the applicants prayed that the applicants be

(6)

permitted to withdraw this OA, with liberty to approach the Tribunal again, if there is any grievance. It is not opposed by the learned counsel for the respondents. In the circumstances, the prayer is allowed and the O.A. is dismissed, as withdrawn, on the above terms.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

'Sanju'

N.V. Krishnan
q. 2. 95

(N.V. Krishnan)
Vice-Chairman (A)